THE HIGH COURT OF MEGHALAYA AT SHILLONG NOTIFICATION

Dated, Shillong the, 15th July, 2025

No.HCM.II/30/2013-Estt/119 : The Hon'ble the Chief Justice, High Court of Meghalaya, in exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7 and Rule 63 of the High Court of Meghalaya (Recruitment of Service and condition of Service of Officers and Staff) Rules, 2019, is pleased to promote Shri Sweetland Shadap, of Supervisor Attender. to the post (vide sanction orders No.LJ(A)79/88/130 dt. 11th January, 1995) in the Pay Level -2 of the Pay Matrix, (Starting ₹ 19,000/- pm plus other allowances as admissible under the rules with effect from 1st August, 2025.

Shri Sweetland Shadap shall continue to be attached to Rockside Bungalow until further orders.

By Order,

REGISTRARGENERAL

Memo. No.HCM.II/30/2013-Estt/119-A Dated, Shillong 15th July, 2025 Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble Chief Justice, High Court of Meghalaya, for favour of kind information of the Hon'ble the Chief Justice.
- 2. The P.S. to Hon'ble Mr. Justice H.S Thangkhiew, High Court of Meghalaya, Shillong, for his Lordship's information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for his Lordship's information.
- 4. The P.S.to Hon'ble Mr. Justice B. Bhattarchajee, High Court of Meghalaya, Shillong for his Lordship's information.
- 5. The Commissioner & Secretary to the Government of Meghalaya Law (A) Department, Shillong, for kind information.
- 6. All Registrars/Joint-Reigistrars/Deputy Registrars/ Assistant Registrars, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Accountant General (A&E), Meghalaya, Shillong for kind information and necessary action.
- 8. The Treasury Officer, Shillong South Treasury, Shillong for kind information.

9. The Manager IT, High Court of Meghalaya, Shillong for uploading the same in the official website.

10. The Accountant-cum-Cashier, for kind information and necessary action.

11. Shri Sweetland Shadap, Attender, High Court of Meghalaya, Shillong.

12. Personal File of the Staff concerned.

13. Office file.

REGISTRAR GENERAL